

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 165 of 2011 &
IA No. 251 of 2011

Dated 2nd April , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttar Haryana Bijli Vitran Nigam Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Shweta Mishra &
Ms. Ruchi Gour Narula

Counsel for the Respondent(s): Ms. Shikha Ohri for R.1
Mr. P. Kishore, Mr. K. Datta &
Mr. Manish Srivastava for R.3, 5 & 11

ORDER

The written submissions are being filed today in the Registry
by the learned counsel for the Appellant.

Since the Written Submissions have been filed by the
Respondent Nos. 3, 5 & 11, the **Judgment is Reserved.**

Post the matter for pronouncement of Judgment on
10.04.2012.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs